

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1248/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE PARTIES: Ad Street  
V/s.  
Percept Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.      NAME      DESIGNATION      SIGNATURE

1.      MADHURU      Adv orator      Mandy  
              WIPUR

2.      Pooja Pandey Advocate      [Signature]  
              Authorized Representative.  
              Meluji.

**ORDER**

**C.P. No. 1248/I&BC/NCLT/MB/MAH/2017**

1. The Learned Representatives of both the sides are present.
2. From the side of the Respondent, the Learned Counsel has stated that an offer of Rupees Six Lakhs is made out of the outstanding debt.
3. The Learned Counsel of the Petitioner shall seek instructions from the Director and revert back on the next date of hearing *about the settlement.*
4. The matter is adjourned to **15.12.2017.**

**Sd/-**  
**Bhaskara Pantula Mohan**  
**Member (Judicial)**  
**28.11.2017.**

Aah

**Sd/-**  
**M.K. Shrawat**  
**Member (Judicial)**